Declaration of Assets and Liabilities

Vear 2023. 2023

Vear 2023. 2023

Vear 2024. 2024

Vear 2 give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

Details of movable assets

(Assets In joint name indicating the extent of joint ownership will also have to be.

Sr.	Description	Self	Name(S)	CShiHJ Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	7000	350rl-		20. (20.04)	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	200000	450000			
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	yearly	yeary			
(v)	Motor Vehicles (details of make, etc.)	motor	065/5383			- 1000
(vI)	Jewellery (give details of weight and value)	109.	065/5383 6010/ 110 grow Stuls	to g.		
(vII)	Other assets, such as values of claims / interests	-				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will ave to be indicated]

Sr.	have to be indicated] Description	Self	Spouse	Dependant-1.	Dependant-2 Name	Dependant-3 Etc. Name
No.			Name(S)	Junio		
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement)				1	
1	-Current market value					
(II) :	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	960 89.fc Bhos	et i hux pa	fng		
(III)	Bulldings (Commercial and residential) Location(s) - Survey /door number(s)					
	 Extent (Total measurement) Current market value 					
lv)		Kunl	ay soul	<i>Y</i>		
	number(s) - Extent (Total	0.7 (0.00)	Karir			•
	measurement) - Current market		444.89	feet		
v)	Others (such as Interest in property)					

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(I) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

T	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any	140001	DULPK64
(b)	(i) Income Tax including surcharge [Also indicate	AWL. PP: 682 N.	90 F
	the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	85000 = 2021-22	
	(II) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax [Only in case of proprietary business]		2
	(Iv) Property Tax	1	

 (III) Sales Tax [Only In case of proprietary business] (IV) Property Tax
C. Personal Detail
GPF/CPF/PRAN No. :- PTS BLA - 1216
Gender :- [m· (M/F)
 Date of Birth :- 2 2 0 1 1 9 7 2 (DD/MM/YYYY)
Class/Group :- B (A/B/C) Cadre :- Bibox Left Blative A Bsemble 4
(Full Name e.g. B.A.SBihar Administrative Service,
B.S.S Bihar Secretariat Service etc.) Home District :- Colonel 9 I hereby declare that the above details are true to the best of my
knowledge and belief.
Signature CLIQI/BHDBAPPASAD
Place: Designation: Designation
Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.